

**IN THE HIGH COURT OF BOMBAY AT GOA.
LD-VC-CW-171/2020**

Zuari Golbal Limited ...Petitioner.

Vs

Regional P.F. Commissioner-II and ors. ...Respondents.

Shri G. Sardesai, Advocate for the petitioner.
Respondent no.2 present in person.

Coram:- DAMA SESHADRI NAIDU, J.

Date:1st December 2020.

P.C.

Stand over to 7.12.2020.

Interim relief to continue.

DAMA SESHADRI NAIDU, J.

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